

OFFICE ORDER

Pursuant to letter No.4266/II-13-7/2016, dated 20.05.2016, received from the Registrar (I. & E.), High Court of Chhattisgarh, Bilaspur, for deputing Shri Deepak Sharma, Peon of this Registry, Hon'ble the Chief Justice has been pleased to withdraw the deputation of Sh.Deepak Sharma, Peon from the High Court of Tripura and place his services at the disposal of Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, with immediate effect on deputation for appointment as peon on the Establishment of High Court of Chhattisgarh, Bilaspur, initially for a period of one year.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC.Estt.7(15)/96- 14352-64 Dated: 03.06.2016.

Copy forwarded to:-

1. The Registrar General, High Court of Tripura, Agartala, in continuation to this Registry letter No.10803, dated 04.05.016, for information.
2. The Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to letter No.4266/II-13-7/2016, dated 20.05.2016, for information and necessary action.
3. The Accountant General(Audit), H.P., Shimla-171 003.
4. The Accountant General(A&E), H.P., Shimla-171 003.
5. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
6. All the Additional Registrars/Deputy Registrars;
7. The Secretary/Private Secretary/PAs to the Registrar General/Registrar(Judicial)/ Registrar(Vigilance)/Registrar(Rules) / Registrar(Administration)/ Registrar(GAD/ Recruitment Cell)/ Registrar(Establishment)/C.P.C.;
8. The Section Officer(Computers), with a request to update the High Court Website in terms of this office Order;
9. The Section Officer(Accounts/Judges Branch) of this Registry, with three spare copies for necessary action;
10. Shri Deepak Sharma, Peon of this Registry. He is directed to join his new assignment immediately.
11. Personal file of the above named Official;
12. File No. HHC/Estt.7(2)/92-II-;
13. Guard File.

(From Sl .No. 1,2 and 5 to 13, High Court of Himachal Pradesh Shimla.)


Assistant Registrar (Estt.)